COURT - I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 43 OF 2016

Dated: 25th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Tata Power Renewable Energy Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Abhishek Munot

Mr. Kunal Kaul

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1

Mr. Abhay Kumar for R.2 Mr. M. Y. Deshmukh for R.3

ORDER

As agreed by learned counsel for the parties, list the matter for further hearing on <u>27.07.2017 at 11.00 a.m.</u>

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson